

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 3446/2014

New Delhi this the 14th day of March, 2016

**Hon'ble Mr. Justice M. S. Sullar, Member (J)
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Sh. Amul Ahuja, Age : 52 years,
Designatio : Director (NCPSL)
S/o. Chainlal Ahuja
12, Sukhmani Apartment
A-Ward, New Bangla Area
Sahijpur Bogha,
Ahmedabad.Applicant

(By Advocate : Mr. Padma Kumar S.)

Versus

1. Union of India, through
Secretary,
Department of Higher Education (Language Div)
Ministry of Human Resources Development
Shastri Bhawan, New Delhi-1.
2. Secretary,
Ministry of Information & Broadcasting
Shastri Bhawan, New Delhi-1
3. Director General
All India Radio
Dte Gen All India Radio
Akashwani Bhawan
Parliament Street
New Delhi-1
4. Deputy Secretary (Languages)
Department of Higher Education (Language Div)
Ministry of Human Resources Development
Room No. 324, Wing, Shastri Bhawan,
New Delhi-1.
5. Station Director,
All India Radio
Income Tax Circle
Ashram Road,
Navrangpura
Ahmedabad – 380 009.Respondents

(By Advocate : Mr. Gyanendra Singh for R-1 & 2)

O R D E R (O R A L)

Justice M. S. Sullar, Member (J)

At the very outset, learned counsel for the applicant intends to withdraw the O.A to enable him (applicant) to file a fresh O.A, if need arises.

2. Therefore, the present O.A is hereby dismissed as withdrawn with the aforesaid liberty as prayed for. No costs.

(K. N. Shrivastava)
Member (A)

(Justice M. S. Sullar)
Member (J)

/Maya/